

Central Administrative Tribunal

(B)

Principal Bench

DA No. 1266/91

New Delhi, the 15th February, 1996.

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K. Ahooja, Member (A)

Sh. S.K. Sharma
H.No.9394/5, Gali No.9
Multani Dhanda, Parhar Ganj
New Delhi.55.
(Advocate: Sh. R.R. Rai)

Applicant

versus
Union of India: through
Secretary, Min. of Agriculture
Dept. of Agriculture & Cooperation,
New Delhi.

2. Director(P)
Min. of Agriculture,
Dept. of Agriculture and Cooperation,
New Delhi.

Respondents.

ORDER (Oral)

Hon'ble Sh. A.V. Haridasan, VC(J)

Ld. counsel for the applicant appeared and
mentioned that the respondents have granted the relief
to the applicant and he is not interested to proceed
further in the case. Hence, the application is closed
as withdrawn.

R.K. Ahooja
(R.K. Ahooja)
Member (A)

A.V. Haridasan
(A.V. Haridasan)
Vice-Chairman(J)

scs